

ITEM NO.42

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 34790/2014

M/S. SWARUP CASTING PVT. LTD. CO.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 18/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Avi Tandon,Adv.
Ms. Rashmi Singh,Adv.

For Respondent(s) Mr.Suraj Singh,Adv.
Mr. Pradeep Misra,Adv.

Mr.Upendra Mishra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

All the respondents have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB